234B
3155

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, TIS HAZARI COURTS, DELHI

No. 48318-48322 /Genl./Circulation/West/THC/2026 **Dated, Delhi the** 03.11.2026

Sub.:- Circulation of Vacancy Notice regarding 02 (Two) positions of Court Auctioneers from the Legal Practitioners practicing for Tis Hazari Court Complex, Delhi.

Forwarded copy of Vacancy Notice No. 83546-551/Court Auc./Admn.I/THC/2026 dated 28.10.2026 received along with its enclosures i.e. copy of Application for the post of Court Auctioneer for Tis Hazari Court Complex, Delhi as Annexure-A and Copy of Letter of Recommendation as Annexure-B, on the subject cited above, from Ms. Ruchika Singla,Ld. Chairperson, Committee for Selection of suitable candidates for Appointment as Court Auctioneers for Tis Hazari Courts, Delhi for information and compliance/necessary action to:-

1. The Hony. Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi, with the request to display the same on all the Notice Boards of Bar Association & Library.
2. The Ld. Chairperson, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned dealing Officer/Official to upload the same on Centralized Website of Delhi District Courts as well as on the Website of West District.
3. The Ld. Officer Incharge, R&I Branch, West District, Tis Hazari Courts, Delhi with the request to direct the concerned Officer/Official to get the notice affixed on all the Notice Board, Tis Hazari Courts Complex, Delhi.
4. P.S. to the Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.

(Shivaji Anand)
Additional Sessions Judge - 06 (POCSO)/
Officer Incharge, General Branch,
West District, Tis Hazari Courts, Delhi

Enclosure:- As above.

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): TIS HAZARI COURTS, DELHI

VACANCY NOTICE

Applications are invited for filling up 02 **(Two)** positions of Court Auctioneers from the Legal Practitioners practicing at Tis Hazari Courts, Delhi in the prescribed proforma enclosed herewith as "Annexure-A" for appointment of Court Auctioneers. Duly filled application should be reached in the R & I Branch, Central District, Room No. 204, Second Floor, Main Court Building, Tis Hazari Courts, Delhi on or before 16.11.2026 at 04:00 PM. Application received after the stipulated date and time shall not be entertained.

Note: As per direction of the Hon'ble High Court of Delhi, New Delhi the criteria for the appointment of Court Auctioneers is: **"the applicants who have a standing of at least five years or more at the Bar and have a Gross Professional income of Rs.6 lakhs or more per annum."**

(RUCHIKA SINGLA)
Chairperson, Committee for Selection of suitable candidates for Appointment as Court Auctioneers for Tis Hazari Courts, Delhi

83546-551

No._____/Court Auc./Admn.I/THC/2026 Dated, Delhi the 28 OCT 2026

Copy forwarded for information and necessary action to:-

1. The Registrar General, High Court of Delhi, New Delhi with reference to letter No. 2261/G-2/Genl.I/CA/DHC Dated 30.09.2026.
2. The Hony. Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi, with the request to display the same on all the Notice Boards of Bar Association & Library.
3. PS to the Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
4. PS to the Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
5. The A.O.(Judl.)/Branch In-Charge, R&I Branch, Central to direct the official concerned to get the notice affixed on all the Notice Board on each floor of Tis Hazari Court Complex, Delhi.
6. The Website Committee, THC, Delhi with request to direct the official concerned to upload the same on the website of Delhi District Court.

Ld. OIC I/c Gen. for circulation

P. to ASJ West - 29/10/2026

Chairperson, Committee for Selection of suitable candidates for Appointment as Court Auctioneers for Tis Hazari Courts, Delhi

Annexure-A

To,

The Principal District & Sessions Judge (HQs),
Tis Hazari Courts, Delhi.

Sub.:- Application for the post of Court Auctioneer for Tis Hazari Court Complex, Delhi.

1.	Name of the applicant (In Block letters)		Paste latest passport size photograph
2.	Father's / Husband's Name of the applicant		
3.	Date of Birth (DD-MM-YYYY)		
4.	Date of enrollment as an Advocate		
5.	Total standing at the Bar (at least 05 years or more)		
6.	Place where mainly or exclusively practicing		
7.	Average annual Income during the last two years, since enrollment		
8.	Applicant's Residential Address with Telephone Number		
9.	Applicant's Office Address with Telephone Number (if any)		
10.	Whether earlier appointed as Court Auctioneer by this Court? If yes, give details.		
11.	Whether earlier appointed as Court Auctioneer by the Govt. Of NCT of Delhi? If yes, give details.		
12.	Reference of two Advocates of ten years standing or other responsible persons intimately knowing the applicant.	**Reference should be submitted in the Prescribed format attached with the application form as Annexure-"B".**	
13.	Any special reason which the applicant wants to adduce in support of his/her application.		

Date: .....

Signature of Applicant

List of documents to be attached with the application:

1. Self-attested copies of educational documents.
2. Self-attested copies of profession documents.
3. Self-attested copy of enrollment certificate.
4. Income proof (Copy of latest ITR of previous 02 financial years alongwith affidavit).
5. Latest original experience certificate issued from Delhi Bar Association.
6. Letter of recommendation issued by an Advocate having 10 years of experience at Bar as mentioned in column no. 12.

Annexure-"B"

LETTER OF RECOMMENDATION

I_____S/W/D/o_____Chamber/Seat No. with address _____, Enrollment No._____, advocate having ten years of practice hereby recommend the name of Sh./Ms./Mrs._____,Enrollment No._____, Chamber/Seat No. with address _____ for appointment as Court Auctioneer for Tis Hazari Courts Complex, Delhi. He/She bears good moral character and is known to me personally. He/she fulfills all the required criteria. His/Her candidature may be considered for the said position.

(Signature)

Name of Advocate: _____

Contact No: _____

Date: _____

Place: _____